

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619
JODHPUR**

ORDER SHEET

COURT NO. : 1

15/11/2018

O.A./290/116/2014
[FOR I. R. CONTINUE]

KUNJ BEHARI & OTHERS
-V/S-
M/O DEFENCE

ITEM NO:66

FOR APPLICANTS(S) Adv. : Mr. Vijay Mehta

FOR RESPONDENTS(S) Adv.: Mr. B.L. Bishnoi

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the applicant submits that the relief claimed for by the applicant has already been granted by the respondents and therefore he wants to withdraw the OA.</p> <p>Learned counsel for the respondents has no objection to it.</p> <p>In view of the above submission, the OA is dismissed as withdrawn.</p> <p style="text-align: center;">(HINA P. SHAH) MEMBER (J)</p> <p style="text-align: right;">(A MUKHOPADHAYA) MEMBER (A)</p> <p style="text-align: left;">rss</p>